

EAST COAST RAILWAY

Tender Notice No. 59/ET/BBP/ENGG/2025-26, Dated : 20.12.2025

e-Tender No. 54-eT-DENS-SBP-25

NAME OF WORK: CONSTRUCTION OF ROAD UNDER BRIDGE/LIMITED HEIGHT SUBWAY IN LIEU OF LEVEL CROSSING LJ 17 NEAR KM - 26/13-14 OF LANJIGARH - BHAWANIPATNA BLOCK SECTION, LJ 22 NEAR KM 34/11-12 OF BHAWANIPATNA - JUNAGARH ROAD BLOCK SECTION, LJ 24 NEAR KM - 41/5-6 OF BHAWANIPATNA - JUNAGARH ROAD BLOCK SECTION, LJ 26 NEAR KM - 45/6-7 OF BHAWANIPATNA - JUNAGARH ROAD BLOCK SECTION AND LJ 28 NEAR KM - 51/10-11 OF BHAWANIPATNA - JUNAGARH ROAD BLOCK SECTION OF SAMBALPUR DIVISION.

Approximate Cost of the Work : ₹ 17,95,68,183.32, Bid Security: ₹ 10,47,900/-

Completion Period for the Work : 12 (Twelve) Months

Tender Closing Date and Time : At 1500 Hrs. of 12.01.2026.

No manual offers sent by Post / Courier / Fax or in person accepted against such e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration. Complete information including e-tender documents of the above e-tender is available in website : www.ireps.gov.in

Note : The prospective tenderers are advised to revisit the website 15 (Fifteen) days before the date of closing of tender to note any changes / corrigenda issued for this tender. The tenderers/bidders must have Class-III Digital Signature Certificate and must be registered on IREPS Portal. Only registered tenderer/ bidder can participate on e-tendering.

Divisional Railway Manager (Engg./PR-949/Q25-26)
Sambalpur

ZF Commercial Vehicle Control Systems India Limited

CIN: L34103TN2004PLC054687
Registered Office: Plot No.3(SP), Third Main Road, Ambattur Industrial Estate, Chennai - 600058. India | Website: www.zf.com | Email: cvs.india@zf.com

Notice of Loss of Share Certificate(s)

NOTICE is hereby given that the following share certificate(s) issued by the company is/are stated to have been lost or misplaced or stolen and the registered holder(s) / the legal heir(s) of the registered holder(s) thereof have applied to the company for the issue of duplicate share certificate(s).

Folio	Share Certificate No.	No. of shares	Distinctive nos.	Name of Registered Shareholder
000132	2825	82	1229753-12291834	Dilip Prasade

The public are hereby warned against purchasing or dealing in any way, with the above share certificate(s). Any person(s) who has/have any claim(s) in respect of the said share certificate(s) should lodge such claim(s) with the company at its registered office at the address given above within 15 days of publication of this notice, after which no claim will be entertained and the company will proceed to issue duplicate share certificate(s).

Place : Chennai For ZF Commercial Vehicle Control Systems India Limited
Date : December 25, 2025 Muthulakshmi M Company Secretary

EAST COAST RAILWAY

Tender No. eT-M-CD-BBS-DHK-25

NAME OF WORK: DEPOT PREMISES CLEANING AT COACHING DEPOT, BHUBANESWAR FOR A PERIOD OF THREE YEARS.

Estimated Value (₹) : 2,97,39,944.95, EMD (₹) : 2,98,700.00, Tender Document Cost (₹) : 11,800/-, Period of Completion : 36 Months.

Bidding Start Date : 30.12.2025, Tender Closing Date and Time : At 1530 Hrs. of 13.01.2026.

Manual offers are not allowed against this tender, and any such manual offer received shall be ignored. Complete details and Tender documents will be available at website <https://www.ireps.gov.in>

Sr. Divisional Mechanical Engineer, Khurda Road PR-948/Q25-26

S. E. RAILWAY - TENDER

For and on behalf of President of India, the Sr. Divisional Electrical Engineer /TRD, S.E. Railway/Adra invites e-tender for the following works : **E-Tender Notice No. TRD-ADA-e-Tender-31-2025, dated: 22.12.2025; Description of the work:** Manning of railway owned 04 nos. Traction Sub-station at Purulia, Chandrakona Road, Indas & Bankura and 02 nos. Feeding post at Pathardih and Ramkanali of Adra Division of S.E. Railway for Two years. **Approx Tender Value : ₹ 1,70,03,233.00; The Closing date and time of e-Tender-31-2025 for works above is on : 14.01.2026 at 15.00 hrs. and its opening of tender will be done on : 14.01.2026 after 15.00 hrs.** Details of above e-tender may please be seen at website www.ireps.gov.in (PR-1010)

SYMBOLIC POSSESSION NOTICE

ICICI Home Finance Registered Office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai- 400051
Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai- 400059
Branch Office: 356/1, Empire Arcade, Ground floor, Omalur Main, Alagapuram, Opp New Bus Stand, Salem, Tamil Nadu - 636004

Whereas The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Home Finance Company Limited. The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Name of the Borrower/ Co-Borrower/ Loan Account Number	Description of property/ Date of Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	J Amutha (Borrower), S Moorthi Seenivasan (Co-Borrower), NHALSAL00001259765	5/267h Alagapuri Lakkiyampatti Town Panchayat Virupathipuram Village Dharmapuri 255 255/3 255/3A 255/3A1 255 3A1A1 Dharmapuri Tamil Nadu- 636705, Bounded By - North: Sangeetha Property, South: Sangeetha Property, East: Vidhya Manthir Educational Trust Property, West: Zo Feet Road / Date of Possession- 24/12/2025	23-09-2025 Rs. 19,34,009/-	Salem
2.	J Amutha (Borrower), S Moorthi Seenivasan (Co-Borrower), NHALSAL00001259766	5/267h Alagapuri Lakkiyampatti Town Panchayat Virupathipuram Village Dharmapuri 255 255/3 255/3A 255/3A1 255 3A1A1 Dharmapuri Tamil Nadu- 636705, Bounded By - North: Sangeetha Property, South: Sangeetha Property, East: Vidhya Manthir Educational Trust Property, West: Zo Feet Road / Date of Possession- 24/12/2025	23-09-2025 Rs. 19,23,644/-	Salem

The above-mentioned borrowers(s)/ guarantors(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: December 30, 2025 Place: Dharmapuri

Authorized Office
ICICI Home Finance Company Limited

AUTHUM AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED

Registered Office: 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-400 021. Ph.: (022) 6747 2117 Fax: (022) 6747 2118 E-mail: info@authum.com

APPENDIX- IV-A (See proviso to rule 8 (6)) | Public Notice For E-Auction Cum Sale (Appendix - IV A) (Rule 8(6))

Sale of Immovable property mortgaged to Authum Investment & Infrastructure Limited ("AIL") (Resulting Company pursuant the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AIL vide NCLT order dated 10.05.2024) having Corporate Office: The Ruby 11th Floor, North-West wing, Plot No.29, Senapati Bapat Marg, Dadar(west), Mumbai- 400028 (Maharashtra) and Branch Office at: Second Floor, Chateau D' Ampa, 37/7A (Old No.110), Nelson Manickam Road, Aminjikarai, Chennai, Tamil Nadu-600029 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(hereinafter "Act"). Whereas the Authorized Officer ("AO") of M/s Authum Investment and Infrastructure Limited had taken the possession of the following properties pursuant to the notice issued U/S 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of M/s. Authum Investment and Infrastructure Limited dues, The Sale will be done by the undersigned through e-auction platform provided at the website: www.bankeauctions.com.

Borrower(S) / Co-Borrower(S) / Guarantor(S)	Demand Notice Date And Amount	Date of Physical Possession	Reserve Price / Earnest Money Deposit
(Loan A/c No. RLLPCE000040020 Branch: Chennai 1) VENKATESAN D V, 2) MANJULA V	19th Aug 2024 & Rs. 1,06,14,425/- (Rupees One Crore Six Lakhs Fourteen Thousand Four Hundred & Twenty-Five Only) Bid Incremental : Rs. 100000/- (Rupees One Lakh Only)	23rd Aug 2025 Total Outstanding as on 27th Dec 25 Rs. 1,20,96,705/- (One Crore Twenty Lakh Ninety-Six Thousand Seven Hundred & Five Rupees)	Rs. 1,42,00,000/- (One Crore Forty-Two Lakh Rupees) Earnest Money Deposit (EMD) : Rs.14,20,000/- (Rupees Fourteen Lakh Twenty Thousand Only)

Description Of The Immovable Property/ Secured Asset : All that piece and parcel of vacant house site, Bearing Plot No. 1 (One), measuring an extent of 2,277 Square feet (Two Thousand Two Hundred and Seventy Seven Square Feet), comprised in Survey no. 27/12 (part) (Two Hundred and Seventy One / Two (part)), in the layout named "Ambal Nagar", Kannadapalayam Road, Situated in No. 27 Tambaram Village, Tambaram Taluk, Kancheepuram district BOUNDED ON : NORTH BY: Vacant land in Survey No. 271(part), SOUTH BY: Plot No. 2, EAST BY: Vacant land in Survey No. 272, WEST BY : 24 feet Road and Plot No. 11.

Date Of Inspection :	EMD Last Date :	Date/ Time of E-Auction
15th Jan 26 11:00-14:00	21st Jan 26 Till 17:00	22nd Jan 26 12:00-13:00

Mode Of Payment: All payment shall be made by demand draft in favour of "Authum Investment & Infrastructure Limited" payable at Chennai through RTGS/NEFT. The accounts details are as follows: a) Name of the account: Authum Investment & Infrastructure Limited CDD A/C, b) Name of the Bank: HDFC Bank Ltd, c) Account No: 99999917071990, d) IFSC Code: HDFC0001119

TERMS & CONDITIONS OF ONLINE E-AUCTION SALE:-

- The Property is being sold on "AS IS WHERE IS, WHATEVER THERE & WITHOUT RECOURSE BASIS". As such sale is without any kind of warranties & indemnities.
- For details, help, procedure and online bidding on e-auction prospective bidders may contact the Service Provider M/S C1 India Pvt Ltd, Plot No- 68, 3rd floor Sector 44 Gurgaon Haryana -122003 (Contact no. 7291981124,25,26)Support Email :- support@bankeauctions.com, Mr. Bhavik Pandya Mob. 8866682937. Email: Gujarat@c1india.com
- For further details and queries, contact Authorized Officer: Mr. Sukumar A – Mob. 9380017934.
- This publication is also 15 (Fifteen) days notice to the Borrower / Mortgage / Guarantors of the above said loan account pursuant to rule 8(6) of Security Interest (Enforcement) Rules 2002, about holding of auction sale on the above-mentioned date / place.

PLEASE REFER THE WEBSITE FOR DETAILED TERMS AND CONDITIONS (Use Code: 213871 and see the NIT Document) (<https://www.bankeauctions.com>)

Place: Tamil Nadu
Date : 30.12.2025

SD/-Authorized Officer

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MCA MANAGEMENT CONSULTANTS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name Of Corporate Person	MCA MANAGEMENT CONSULTANTS PRIVATE LIMITED
2. Date Of Incorporation of Corporate Person	19.06.2008
3. Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Chennai
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U93000TN2008PTC068286
5. Address of the Registered Office and Principal Office (If Any) Of Corporate Person	27, Subramaniam Street, Ashramapuram Chennai - 600018
6. Liquidation Commencement Date of Corporate Person	26.12.2025
7. Name, Address, Email Address, Telephone Number and the Registration Number of The Liquidator	Sudhir G.S. IBI Reg no: IBI/PA-001/IP-P-02744/2022-2023/14183 Communication Address: 7th Floor, KRD GEE GEE Crystal, DfRadhakrishnan Sala, Mysore Chennai 600004 Email Id: ibc.mcaconsultants@gmail.com Contact : +91 9043797833

a. Last Date for Submission of Claims: 25.01.2026

Notice is hereby given that the MCA MANAGEMENT CONSULTANTS PRIVATE LIMITED has commenced voluntary liquidation on 26th December 2025. The stakeholders of MCA MANAGEMENT CONSULTANTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25.01.2026 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

CA, Sudhir GS Liquidator
IBBI Reg no: IBI/PA-001/IP-P-02744/2022-2023/14183
AFA Valid upto 31.12.2026
Date: 30.12.2025
Place: Chennai

TVS Holdings Limited

CIN: L35999TN1990PLC004792
Registered Office: "Chaitanya", No. 12, Khader Nawaz Khan Road, Nungambakam, Chennai - 600 006 | Phone: 044 28323215
Website: www.sundaram-clayton.com | Email: corporate@sundaramclayton.com

Notice of Loss of Share Certificate(s)

NOTICE is hereby given that the following share certificate(s) issued by the company are stated to have been lost or misplaced or stolen and the registered holder(s) / the legal heirs of the registered holders thereof have applied to the company for the issue of duplicate share certificate(s).

Folio no.	Share Certificate No.	No. of shares	Distinctive nos.	Name of Registered Shareholder
DD1928	2002	82	159129 to 159210	Dilip Prasade

The public are hereby warned against purchasing or dealing in any way, with the above share certificates. Any person(s) who has/have any claim(s) in respect of the said share certificates should lodge such claim(s) with the company at its registered office at the address given above within 15 days of publication of this notice, after which no claim will be entertained and the company will proceed to issue duplicate share certificate(s).

Place : Chennai For TVS Holdings Limited
Date : December 25, 2025 R Raja Prakash Company Secretary

INDIA SME ASSET RECONSTRUCTION COMPANY

Regi. Off. : The Ruby 11th Floor, North - West Wing, Plot No 29, Senapati Bapat Marg, Dadar (West) Mumbai - 400028. **DEMAND NOTICE**

DEMAND NOTICE (under Rule 3 (1) of Security Interest (Enforcement) Rules, 2002)
Substituted Service Of Notice U/S 13 (2) Of Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002.

The borrowers/co-borrowers/guarantors/mortgagors mentioned hereunder had availed the financial assistance from Fedbank Financial Services Limited ("Original Lender"). The said loan, together with all underlying security interest and all rights, titles and interests of the Original Lender therein, was assigned by the Original Lender under the provisions of the SARFAESI Act, 2002, in favour of India SME Asset Reconstruction Company Limited ("ISARC"), acting in its capacity as trustee of ISARC- 2025-2026-3 Trust, vide Assignment Agreement dated 26th September, 2025. Notice is hereby given to the borrowers as mentioned below that since they have defaulted in repayment of the said loan availed by them from Original Lender, their loan accounts have been classified as Non-Performing Assets in the books of the Original Lender/ISARC as per RBI guidelines thereto. Thereafter, ISARC has issued demand notices under section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act) on the last known addresses of the said borrowers thereby calling upon and demanding from them to repay the entire outstanding amount together with further interest at the contractual rate on the aforesaid amount and incidental expenses, cost, charges etc, as stated in the said demand notices. However, the demand notice have returned un-served and as such they are hereby informed by way of public notice, as per Rule 3 of the Security Interest (Enforcement) Rules, 2002 (SARFAESI Rules)

Sr. No.	Loan Agreement/loan No. / Name Of The Borrower / Address No.	Co-Borrower And Guarantor Name Director Name	NPA DATE	Date Of Demand Notice	Demand Notice Amount (In Rs.)	Loan Amount (Amt In Rs.)
1.	FEDPLDSTL0478676 & FEDCBESTL0494284 / GBS CHEMICALS, 13/1 R S Puram 2nd Street Mannarai Postmannaarai Post Turijumannaarai Tirupur, Tamilnadu - 641607	Banumathi G, Ganesan M, GBS Fushing	04.06.2024	17.12.2025	Rs. 19,89,743.21 (Rupees Nineteen Lakh Eighty Nine Thousand Seven Hundred Forty Three and Twenty One Paisa Only)	Rs. 15,00,000/- (Rupees Fifteen Lakh Only)

Description Of The Mortgage Property:- All the piece and parcel of In Tirupur Registration District, Tirupur Joint II Subregistration, Tirupur Taluk, Ward No 23, T.S. Ward No. 10, T.S. No. 18, Patta No 125, R.S. Puram 2nd Street, Mannarai Village, S.F. 346 P. Ac. 4.15 @ Rs3.36 In This A Layout Has Been Formed and in that Southern Portion Of Middle part in the northern Side Of Site No. 14, Having Door No. 13, Assessment No. 23021195 Land and bounded as follows that is to say: East - Land Belongs To Nataraj And Kanagarathinam, West - 3 Ft Wide South North Road, North - East West Road, South North existing road, South - Land Belong To Omana. Amidst this Northern side East West 1 1/2 ft, Southern side East West crossly 21 ft, Western side South North 36, Eastern side South North 26 ft, thus totalling 565 3/4 sq.ft (52.56 sq.mtr) land along with the building constructed therein with the EB service connection id no.203-010-5, New No.205-014-5 along with mamool pathway rights to reach the property.

Sr. No.	Loan Agreement/loan No. / Name Of The Borrower / Address No.	Co-Borrower And Guarantor Name Director Name	NPA DATE	Date Of Demand Notice	Demand Notice Amount (In Rs.)	Loan Amount (Amt In Rs.)
2.	FEDCBEOHL0498054 & FEDCBESTL0498067 / PALANIYAMMAL S, 8/98-83, Samanaickenpalayam, J J Nagar, Vellamada, Coimbatore, Tamilnadu - 641110 Also at: 8/98-83, Samanaickenpalayam, J J Nagar, Vellamada, Coimbatore, Tamilnadu - 641110	Sudalaimuthu R	06.05.2024	17.12.2025	Rs. 18,55,434.00 (Rupees Eighteen Lakhs Fifty Five Thousand Four Hundred Thirty Four Only)	Rs. 13,90,000. (Rupees Thirteen Lakh Ninety Thousand Only)

Description Of The Mortgage Property:- Registration District : Coimbatore, Registration Sub-Dist. : Periyanaickenpalayam, Taluk : Coimbatore North Taluk, Village : Vellamada, Survey Nos. : 82/1/1, 2, 34, 3b, 5, Site No. : 83, Door No. : 8/98-83. Situated On The Boundaries : North Of - Road, East Of - The Site No.82, South Of - The Site No.72 And West Of - Road. Measurement - East-West On Both Sides - 26, North-South On Both Sides -33. To An Extent Of 858 Sq.ft (79.71 Sq.mtr) Or Ac.0.01 Cent 422 Sq.ft Of Vacant Site And Proposed Construction Of Res Residential Building Thereon. Together With The Usual Eay Of Access Through The Roads And All Other Appurtenances Thereof, Within The Limits Of Vellamada Village.

We hereby call upon the borrower stated herein to pay us within 60 days from the date of this notice, the outstanding amount (s) together with further interest thereon plus cost, charges, expenses, etc, thereto failing which we shall be at liberty to enforce the security interest including but not limited to taking possession of and selling the secured asset entirely at your risk as to the cost and consequences.

Please note that as per sub-section (8) of section 13 of the Act, if the dues of ISARC together with all costs, charges and expenses incurred by ISARC are tendered to ISARC at any time before the date fixed for sale or transfer, the secured asset shall not be sold or transferred by ISARC, and no further step shall be taken by ISARC or transfer or sale of that secured asset.

Dated : 30.12.2025 / Place: Tamilnadu Authorized Officer, India SME Asset Reconstruction Company Limited

“IMPORTANT”

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CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

Corporate Office : Chola Crest, C54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai- 600 032, T. N.

E-AUCTION SALE NOTICE (Sale Through e-bidding Only)
SALE NOTICE OF IMMOVABLE SECURED ASSETS ISSUED UNDER RULE 8(6) AND 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002.

Notice is hereby given to the PUBLIC IN GENERAL and in particular to the Borrower(s) and Guarantor(s) indicated in COLUMN (A) that the below described immovable property(ies) described in COLUMN (C) Mortgaged / Charged to the secured creditor the CONSTRUCTIVE POSSESSION of which has been taken as described in COLUMN (D) by the Authorized Officer of Housing CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Secured Creditor, will be sold on "As is Where is", "As is what is" and "Whatever there is" as per details mentioned below : Notice is hereby given to Borrower / Mortgageor(s) legal heir, legal representatives (Whether Known or unknown), executor(s), administrator(s), successor(s) & assign(s) of the respective Borrower(s) / Mortgageor(s) (Since deceased) as the case may be indicated in COLUMN (A) U/s. 9(1) of the Security Interest (Enforcement) Rules 2002. For detailed terms & conditions of the sale, please refer to the link provided in CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED secured Creditor's website i.e. <https://www.cholamandalam.com> & www.auctionfocus.in

[A]	[B]	[C]	[D]	[E & F]	[G]	
Sr. No.	Loan Account No. / Names Of Borrower(s) / Mortgageor(s) / Guarantor(s)	O/S. Dues to be recovered (Secured Debts)	Description of the Immovable Property / Secured Asset	Type of Possession	Reserve Price (In Rs.) Earnest Money Deposit (In Rs.)	Date of Auction & Time
1.	Loan A/c. No(s) : HL24VND000146623 1. Mr/Mrs. Vignesh M 2. Mr/Mrs. Eswari M Add: 6/606 Sivannanthan Street Allampatti Virudhunagar, Water Tank, Virudhunagar, Tamil Nadu - 626001. Also at: D. No. 3/236/2, 3/236/1, 3/236, Bharathi Nagar, Kottaiapatti Village, Virudhunagar Taluka, Virudhunagar, Tamil Nadu - 626001.	Rs. 21,02,441/- (Rupees Twenty-One Lakhs Two Thousand Four Hundred and Forty-One Only) due as on 11.03.2025	Virudhunagar District, Virudhunagar Registration District, Virudhunagar Sub Registrar Joint No. 2, Virudhunagar Taluk, Kottaiapatti Village, S. No. 424/1, Sub division No. 424/1A2, Totaly 02 Acre 40 cents in West Middle 01 acre 19 cents in to several house plots Water No.140 & 146, Door No.3/236 & 3/236/1 & 3/236/2, EB No. 07-227-014-391 & 392 & 387 & 388 South Western side 0.175 cents in 765 Sq.ft. out of North Middle 03.512 cents of land and building Bounded by:- Boundaries: East by: 15 feet wide South North Common pathway, West by: S.No.431 Land, North by: Property owned by Pandiyammal, South by: Property owned by Dhanabalan, Measurement: East west on the Northern side 18 feet and southern side 18 feet, South North on the western side 42 1/2 feet and Eastern side 42 1/2 feet Totally 765 Sq.ft.	CONSTRUCTIVE POSSESSION	Rs. 18,73,235/- (Rupees Eighteen Lakhs and Seventy Three Thousand and Two Hundred and Thirty Five Only) Rs. 1,87,323/- (Rupees One Lakh Eighty Seven Thousand Three Hundred Twenty Three Only)	23.01.2026 from 02.00 P.M. to 04.00 P.M. (with automated extensions of 5 minutes each in terms of the Tender Document),
2.	Loan A/c. No(s) : HL22SV000074736 1. Mr/Mrs. Navin Jackson 2. Mr/Mrs. Nagalakshmi N Add: 2/150 H 1 Shanthi Garden Srinivangar Sivakasi/Sivakasi West Sivakasi Virudhunagar Tamil Nadu - 626124, Watertank, Sivakasi, Tamil Nadu - 626124. Also At: Plot No. 10 West Part, Abirani Nagar, Injar Village, Sivakasi Taluka, Virudhunagar District, Tamil Nadu - 626124. 3. Mr/Mrs. Amutha S. Add: 4/A Chellaia Santhu Panaiyadiappatti Street Thiruthangal Temple Sivakasi Tamil Nadu - 626130.	Rs. 24,86,017/- (Rupees Twenty-Four Lakhs Eighty-Six Thousand Seventeen Only) due as on 11.06.2025	Virudhunagar District, Virudhunagar Registration District, Sivakasi Taluk, Sivakasi Sub Registration office, Enjar Village, S. No. 162/1, Northern side Area 2 cent 81 and S. No. 162/2/1, 01 area 32 cents and S. No. 1508/3, 01 area 17 cents in divided into several House Plots name and style Abirani Nagar, Plot No.10 Sub division Part No.6598, S.No.162/1/1A1F1, Western side 1091.25 Sq.ft. of land and building Bounded by:- Boundaries: East by: Plot No.10 Eastern side in Property belonged to Kumutha, West by: 20 feet wide South North Road, North by: 18 feet wide West Road, South by: Plot No. 5., Measurement:- East west on the Northern side 23.50 feet and southern side 25 feet, South North on the western side 45 feet and Eastern side 45 feet Totally 1091.25 Sq.ft.	CONSTRUCTIVE POSSESSION	Rs. 27,92,273/- (Rupees Twenty-Seven Lakhs and Ninety-Two Thousand and Two Hundred Seventy-Three Only) Rs. 27,92,273/- (Rupees Two Lakh Seventy Nine Thousand Two Hundred Twenty Seven only)	23.01.2026 from 02.00 P.M. to 04.00 P.M. (with automated extensions of 5 minutes each in terms of the Tender Document),

INSPECTION DATE & TIME :- 21.01.2026 BETWEEN 11.00 a.m. to 4.00 p.m. MINIMUM BID INCREMENT AMOUNT : Rs. 10,000/-
Last date of submission of Bid/ EMD/ Request letter for participation is 22.01.2026 5p.m Till

* Together with further interest as applicable in terms of loan agreement with, incidental expenses, costs, charges etc. Incurred up to the date of payment and / or realisation there of. For any assistance related to inspection of the property, or for obtaining the Bid document and for any other queries, please get in touch with Mr. Saravanan Contact Number 9786686701 and Email: saravananmm@chola.murugappa.com. official of CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LIMITED to the best of Knowledge and information of the Authorized Officer of CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LIMITED there are no encumbrances in respect of the above immovable properties / secured Assets.

Date : 29.12.2025
Place : Virudhunagar, Tamil Nadu

AUTHORIZED OFFICER
For CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

Government of Tamil Nadu Rural Development and Panchayat Raj Department, Dindigul District

Notice Inviting Tender
Scheme component of 15th Finance Commission (Block Panchayat) PHC Building - 2025 - 2026
Construction of New PHC Building (e-Tender Notice)

- For Details, visit www.tntenders.gov.in,
- e-Bids are invited by the Block Development Officer (BP) Kodaikanal, Dindigul District for the Construction of New PHC Building cover system.
- The bid document can be downloaded free of cost from www.tntenders.gov.in, 19.12.2025 to 08.01.2026
- Common Date and time for downloading of bid document, submission and opening 08.01.2026.
- Last Date and time for downloading and online Submission of bid documents 08.01.2026.
- i) Date and Time of online opening of Bid Documents 08.01.2026 at 4.00 pm.
- Construction of New PHC Building Poolathur estimate Rs. 1,61,45,000
Construction of New PHC Building Vadagavunji estimate Rs. 1,68,00,000

Block Development Officer (BP)
Panchayat Union Kodaikanal

DIPP/6859/Tender/2025

“IMPORTANT”

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Jumbo Bag Ltd.

ISO 22000, 9001, 14001, 45001 & BRCGS | IFFI CERTIFIED COMPANY
CIN: L36991TN1990PLC010944
Regd. Office: S.K. Enclave, New No.4 (Old No.47), Nowroji Road, Chetpet, Chennai-600 031 Phone: 044 - 4385 1353, 3500 7024/25
Website: www.jumbobaglimited.com Email: csjb@blissgroup.com

SPECIAL WINDOW FOR RE-LODGE MENT OF TRANSFER REQUESTS OF PHYSICAL SHARES

Pursuant to SEBI circular No. SEBI/HO/MIRSD/MIRSD-PoD/PI/CIR/2025/97 dated 2nd July 2025, investors are informed that, a special window is opened only for re-lodgement of transfer deeds, lodged prior to 1st April 2019, and which were rejected/returned/not attended to, due to deficiency in the documents /process/or otherwise.

This facility of re-lodgement will be available from 7th July 2025 to 6th January 2026.

Investors are requested to re-odge such cases, after rectifying the deficiency identified earlier, with the company's Registrar and Share Transfer Agents viz. **M/s.Cameo Corporate Services Limited, latest by 6th January 2026 at the following address:-**

Cameo Corporate Services Limited
"Subramanian Building"
No. 1, Club House Road
Chennai-600 002.

For JUMBO BAG LIMITED
SUNIL KUMAR ALLURI
30.12.2025 COMPANY SECRETARY & COMPLIANCE OFFICER

Chola

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Corporate Office : Chola Crest, C54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai- 600 032, T. N.

E-AUCTION SALE NOTICE (Sale Through e-bidding Only)
SALE NOTICE OF IMMOVABLE SECURED ASSETS ISSUED UNDER RULE 8(6) AND 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002.

Notice is hereby given to the PUBLIC IN GENERAL and in particular to the Borrower(s) and Guarantor(s) indicated in COLUMN (A) that the below described immovable property(ies) described in COLUMN (C) Mortgaged / Charged to the secured creditor the CONSTRUCTIVE POSSESSION of which has been taken as described in COLUMN (D) by the Authorized Officer of Housing CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Secured Creditor, will be sold on "As is Where is", "As is what is" and "Whatever there is" as per details mentioned below : Notice is hereby given to Borrower / Mortgageor(s) legal heir, legal representatives (Whether Known or unknown), executor(s), administrator(s), successor(s) & assign(s) of the respective Borrower(s) / Mortgageor(s) (Since deceased) as the case may be indicated in COLUMN (A) U/s. 8(6) of the Security Interest (Enforcement) Rules 2002. For detailed terms & conditions of the sale, please refer to the link provided in CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED secured Creditor's website i.e. <https://www.cholamandalam.com> & www.auctionfocus.in

[A]	[B]	[C]	[D]	[E & F]	[G]	
Sr. No.	Loan Account No. / Names Of Borrower(s) / Mortgageor(s) / Guarantor(s)	O/S. Dues to be recovered (Secured Debts)	Description of the Immovable Property / Secured Asset	Type of Possession	Reserve Price (In Rs.) Earnest Money Deposit (In Rs.)	Date of Auction & Time
1.	Loan A/c. No(s) : LAP3PLN000114605 1. Mr/Mrs. Larnce Selvaraj 2. Mr/Mrs. Prema Larnce Add: 176, 2 nd Street, Sathyanagar, Palanipaleni, Dindigul, Kovil, Dindigul, Tamil Nadu - 624601. Also At: Door No. 131, Ward No. 4, Block No. 49, Sathya Nagar, Palani Village And Palani Municipality, Palani Taluk, Dindigul District, Tamil Nadu - 624601.	Rs. 21,78,903/- (Rupees Twenty One Lakhs Seventy Eight Thousand Nine Hundred Three Only) due as on 11.06.2025	Dindigul District, Palani Registration District, Palani Sub Registrar Joint No.1, Palani Taluk, Palani Village, Palani Municipality, Palani Village, Sathyanagar S.No.5B2A, Block No.105, Puthutharapuram Melsarakathil, Assessment No.3319, EB No.479 & 661, Door No.131E, 1320 Sq.ft. of land and building Bounded by:- Boundaries: East by: Property belongs to Thirumalaisamy property, West by: Property belongs to Kannusamy property, North by: East			

வேலூரில் பூம்புகார் கைவினைப் பொருட்கள் கண்காட்சி: கலெக்டர் சுப்புலெட்சுமி திறந்தார்

வேலூர், டி.ச.30— வேலூர் மாவட்டத்தில் தமிழ்நாடு கைத்திறத் தொழில்கள் வளர்ச்சிக் கழகம், பூம்புகார் விற்பனை நிலையம் நடத்தும் கைவினை பொருட்கள் கண்காட்சியை வேலூர் நகர அரங்கில் மாவட்ட கலெக்டர் சுப்புலெட்சுமி இன்று கருவிகள்கேற்றி திறந்து வைத்தார்.

வேலூர் மாவட்டம், லட்சுமணசாமி டவுன் ஹால், டவுன் ஹால் வளாகம், பழைய பேருந்து நிலையம் அருகில், வேலூர் என்ற இடத்தில் பூம்புகார் விற்பனை நிலையம் சேலம் நடத்தும் "கைவினை கண்காட்சி" என்ற சிறப்பு கைவினைப் பொருட்கள், கைத்தறி, துணி வகைகள், அலங்கார நகைகள் கண்காட்சி நடந்து வருகிறது. இக்கண்காட்சி இன்று முதல் 11.1.2026 வரை (ஞாயிறு உட்பட) நடைபெற உள்ளது.

இக்கண்காட்சியில் சிறப்பு அம்சமாக அனைத்து கைவினை கலைப் பொருட்களும் இடம் பெற்றுள்ளன. சவாமிமலை பஞ்சலோக சிலைகள், நாச்சியார் கோவில் பித்தளை குத்து விளக்குகள், பித்தளை கலை பொருட்கள், தஞ்சாவூர்



கலைட்டுகள், தஞ்சாவூர் கலை ஓவியங்கள், வெண்மர கிரிப்பங்கள், சந்தன மரச்சிறப்பங்கள், சந்தனக் கட்டைகள், நூக்கமரம் பொருட்கள், நினைவு பரிசுகள், பல வித விளக்குகள், கருப்பு மற்றும் வெள்ளை உலோக பொருட்கள், சென்னை பட்டனா பொம்மைகள், கயித்க்குழி பொம்மைகள், பயன்பாட்டு கைவினைப் பொருட்கள், கற்சிறப்பங்கள் மற்றும் ஏராளமான கைவினைப் பொருட்கள் ஒரே இடத்தில் குவிக்கப்பட்டுள்ளன.

மேலும் கைத்தறி ரகங்களில் டாப்ஸ் வகைகள், பேன்சி சுடிதார் வகைகள், கலம் காரி கைகள், வண்ணம் அச்சிடப்பட்ட புடவைகள், பேன்சி சேலைகள், கைப்பைகள், படுக்கை விறிப்புகள் போன்ற எண்ணற்ற வகையில் ஜவளிகள் இடம் பெற்றுள்ளன.

முத்து, பவளம் மற்றும் நவரத்தின மாலைகள், ராசிக்கற்கள், ஸ்படிக மணிமாலைகள், ருத்தராட்ச மணி மாலைகள், பஞ்சலோக மோதிரங்கள், வளையல்கள், செம்பு காப்பு, கோமதி சக்கரம், கருங்காலி

மாலைகள், பஞ்சலோக நகைகள், அகர் பத்திகள், வாசனைத் திரவயங்கள் போன்ற பல வித பூஜை பொருட்கள் இடம் பெற்றுள்ளன.

கு.சு.50 முதல் 1.52 லட்சம் வரையிலான கைவினை பொருட்கள் இக்கண்காட்சியில் இடம் பெற்றுள்ளன.

இக் கண்காட்சியில் சுமார் ரூ. 10 இலட்சம் வரை விற்பனை இலக்கு எதிர்பார்க்கப்படுகிறது.

அனைத்து பொருட்களுக்கும் 10% சிறப்பு தள்ளுபடி வழங்கப்படும். அனைத்து கடன் (Debit & Credit) அட்டைகளுக்கும் எவ்வித சேவைக் கட்டணமும் இல்லை மற்றும் யுபிஐ (UPI) பரிவர்த்தனைகள் மூலமும் பண பரிமாற்றம் செய்துக் கொள்ளலாம்.

இவ்வாறு கலெக்டர் தெரிவித்துள்ளார். இந்திகழ்ச்சியில் வேலூர் சட்டமன்ற உறுப்பினர் ப.கார்த்திகேயன், மேயர் சக்ஷாதா ஆனந்தகுமார், 2வது மண்டலக் குழுத் தலைவர் ஆர்.நரேந்திரன், மேலாளர் நரேந்திரபாஸ் உட்பட பலர் கலந்து கொண்டனர்.

பெயர் மாற்றம்

Old Surname: Punniyakdtteeswaran, Old Given Name: Munirathinam, S/O: Punniyakotteeswaran, பிறந்த தேதி: 24/03/1970, NO. 4, 1ST STREET, RUKMANI NAGAR, POONAMALLEE, CHENNAI-600065, என்ற முகவரியில் வசிக்கும் தான் இனி New Surname: Punniyakotteeswaran New Given Name: Munirathinam என்று அழைக்கப்படுகிறேன்.

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பெயர் மாற்றம்

Old Surname: VETTRI VEERAN, Old Given Name: VINOTHKUMAR, S/O: VETTRIVARAN, பிறந்த தேதி: 06/11/1986, NO. 5/96, NELVAYAL ROAD, PERAMBUR, CHENNAI 600011, என்ற முகவரியில் வசிக்கும் தான் இனி New Surname: VETTRIVARAN, New Given Name: VINOTHKUMAR, என்று அழைக்கப்படுகிறேன்.

பெயர் மாற்றம்

Old Surname: AHAMED GULAM DASTAGEER, Old Given Name: ALIYATH SAKEEYA, கணவர் பெயர்: SABARUDDIN, பிறந்த தேதி: 17/11/1989, NO.71/13, MOHAMADIYAR STREET, SEMBUI, PERAMBUR, CHENNAI 600011, என்ற முகவரியில் வசிக்கும் தான் இனி New Surname: SABARUDDIN, New Given Name: ALIYATH SAKEEYA என்று அழைக்கப்படுகிறேன்.

பெயர் மாற்றம்

PURUSOTHAMAN PENNGAR NEELAKANDAN, தந்தை பெயர்: NEELAKANDAN, பிறந்த தேதி: 16.05.1971, NO.30/18A, Gangai Amman Koil 2nd Street, Vadapalani, Chennai - 600026, என்ற முகவரியில் வசிக்கும் தான் இனி PURUSHOTHAMAN PENNGAR NEELAKANDAN என்று அழைக்கப்படுகிறேன்.

பெயர் மாற்றம்

I, NILOFAR FATHIMA D/O.MOHAMED BASHEER W/O.SHAHK MOHAMED DOB :09/03/1986, RESIDING AT NO 30/64, 3RD MAIN ROAD CIT NAGAR, NANDANAM, CHENNAI -600035. SHALL HENCE FORTH BE KNOWN AS S NILOFAR FATHIMA

பெயர் மாற்றம்

I, SHAIK MOHAMED UDHUMAN ALIYAR, S/O UDHUMAN ALIYAR, DOB: 26/06/1981, RESIDING AT NO. 36/1 8B BALAMUTHU STREET, MOUNT ROAD, ANNA SALAI CHENNAI - 600002. SHALL HENCE FORTH BE KNOWN AS MOHAMED BASHEER

பெயர் மாற்றம்

Old Surname: Punniyakdtteeswaran, Old Given Name: Munirathinam, S/O: Punniyakotteeswaran, பிறந்த தேதி: 24/03/1970, NO. 4, 1ST STREET, RUKMANI NAGAR, POONAMALLEE, CHENNAI-600065, என்ற முகவரியில் வசிக்கும் தான் இனி New Surname: Punniyakotteeswaran New Given Name: Munirathinam என்று அழைக்கப்படுகிறேன்.

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பெயர் மாற்றம்

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பெயர் மாற்றம்

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பெயர் மாற்றம்

I, SHAIK MOHAMED UDHUMAN ALIYAR, S/O UDHUMAN ALIYAR, DOB: 26/06/1981, RESIDING AT NO. 36/1 8B BALAMUTHU STREET, MOUNT ROAD, ANNA SALAI CHENNAI - 600002. SHALL HENCE FORTH BE KNOWN AS MOHAMED BASHEER

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I, SHAIK MOHAMED UDHUMAN ALIYAR, S/O UDHUMAN ALIYAR, DOB: 26/06/1981, RESIDING AT NO. 36/1 8B BALAMUTHU STREET, MOUNT ROAD, ANNA SALAI CHENNAI - 600002. SHALL HENCE FORTH BE KNOWN AS MOHAMED BASHEER

பெயர் மாற்றம்

Old Surname: Punniyakdtteeswaran, Old Given Name: Munirathinam, S/O: Punniyakotteeswaran, பிறந்த தேதி: 24/03/1970, NO. 4, 1ST STREET, RUKMANI NAGAR, POONAMALLEE, CHENNAI-600065, என்ற முகவரியில் வசிக்கும் தான் இனி New Surname: Punniyakotteeswaran New Given Name: Munirathinam என்று அழைக்கப்படுகிறேன்.

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SHIRAM FINANCE LIMITED			
PALLAVARAM BRANCH VEHICLE FOR SALE			
S.NO.	VEH. NO.	MAKE	MODEL
1.	TN09BE-1956	TOYOTA INNOVA-P	2010

SHIRAM FINANCE LIMITED			
SALAVAKKAM Branch VEHICLE FOR SALE			
S.NO.	VEH NO	DESC	YEAR
1.	SVAH0221	DASHME 726 CROPMASER TRACK COMBINE HARVESTER	2021
2.	TN19E5339	TATA SK 1613 FBT	2011
3.	TN18AB5199	JCB 3DX	2011
4.	TN07BF4083	BOLERO VLX CRDE DIESEL 7 SEATER	2010
5.	TN12V 6043	TATA LPK 2518 FBT	2018

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